

COURT- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.39 of 2010.

Dated: 24th August, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Jayaprakash Power Ventures Ltd.	Appellant (s)
	Versus	
Himachal Pradesh Electricity	Respondent (s)

Counsel for the Appellant (s) :Mr. Pawan Upadhyay
Mr. Jayesh Gaurav

Counsel for the Respondent (s) : Mr. R.K. Mehta
Mr. Antaryami Upadhyay &
Mr. David. A For R-2

ORDER

Heard learned counsel for the parties. They are directed to file written submissions with reference to the additional submissions made by 30.08.2011.

Post the matter for **reporting compliance on 1.9.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK/RKT